

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/39494/2025	NIROJ KUMAR VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /73 /2023 () //	
2	D-BLAPL/39495/2025	GUJARA DIGAL VS STATE OF ODISHA	DUSHMANTA SAHOO VS	PHIRINGIA /98 /2023 () //	
3	D-BLAPL/39500/2025	ANANDA DIGAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	G.R.P.S. (TITILAGARH) /129 /2025 () //	
4	D-BLAPL/39504/2025	JAGANNATH SABAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUNUPUR /230 /2025 () //	
5	D-BLAPL/39505/2025	BISWANATH SABAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUNUPUR /230 /2025 () //	
6	D-BLAPL/39509/2025	MIR JAMIL ALI @ KALA BABU VS STATE OF ODISHA	SUDHIR RANJAN MOHAPATRA VS	KHANDAGIRI P.S. /832 /2025 () //	
7	D-BLAPL/39516/2025	HRUSIKESH BHOI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KOMNA PS /54 /2025 () //	
8	D-BLAPL/39517/2025	ATULYA MEHER VS STATE OF ODISHA	SARAT KUMAR JENA VS	//0 () //	
9	D-BLAPL/39518/2025	CHANDAN BEHERA VS STATE OF ODISHA	SARAT KUMAR JENA VS	PURIGHAT /204 /2025 () //	
10	D-BLAPL/39521/2025	PAPPU KUMAR @ PAPPU DHURU VS STATE OF ODISHA	JAGABANDHU SAHU VS	JAGDALPUR /145 /2025 () //	AOR20220001487C202500114
11	D-BLAPL/39523/2025	ANIL MINYAKA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BANDHUGOAN /104 /2025 () //	

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12	D-BLAPL/39528/2025	ANURAG VERMA @ BABA VS STATE OF ODISHA	JAGABANDHU SAHU VS	JAGDALPUR /145 /2025 () //	AOR20220001487C202500115
13	D-BLAPL/39530/2025	SUBHRANSU BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /722 /2025 () //	AOR20220001631C202500370
14	D-BLAPL/39531/2025	VINAY KUMAR VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	PADMAPUR /123 /2025 () //	
15	D-BLAPL/39532/2025	NIROJ KUMAR BARDHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /107 /2025 () //	AOR20220001631C202500373
16	D-BLAPL/39534/2025	BABULA KUMAR JENA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	GARBANDHA /92 /2025 () //	
17	D-BLAPL/39541/2025	ANGEL MISHRA VS STATE OF ODISHA	DEBASNAN DAS VS	TOMANDO /299 /2024 () //	
18	D-BLAPL/39542/2025	CHITRASEN KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /114 /2025 () //	
19	D-BLAPL/39543/2025	BASUDEV KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KANTAMAL /108 /2017 () //	
20	D-BLAPL/39544/2025	RONIT KUMAR BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /148 /2025 () //	
21	D-BLAPL/39545/2025	JAKAB PANGI @ JAKABA PANGI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SUNABEDA /88 /2025 () //	
22	D-BLAPL/39550/2025	BISIA @ BISWANATH BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /323 /2025 () //	
23	D-BLAPL/39556/2025	SANTOSH KUMAR KANDI	TARA PRASAD MOHAPATRA	BRAHMAGIRI /313 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/39557/2025	KANHAIYA GUPTA	KAUSTUVA MOHANTY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/39560/2025	BIJAY KUMAR MANDAL	DEBIDUTTA MOHAPATRA	BALIANTA P.S. /22 /2025	AOD20220004576C202500069
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/39561/2025	RAHUL GUPTA	LAXMI PRIYA BEHERA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/39564/2025	MD. MANNAN	SHAKTI PRASAD DAS	HARICHANDANPUR /101 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/39570/2025	RAJU HANTAL	MANGU NANDY	CHITRAKONDA /155 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/39571/2025	MUHAMMAD SIYASH	RANJAN KUMAR NAYAK	MUNIGUDA /185 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/39578/2025	RAJA @ RADHA GOBINDA BISOI	BINAYA BHUSAN ROUTRAY	BALANGA /215 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/39580/2025	SURANJAN MANDAL	SAMARESH PATTANAİK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/39583/2025	LINGARAJ SA @ AKADA	BIJAYA KUMAR RAGADA	SASON /263 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/39586/2025	ANKIT KUMAR SAHU	SWAGATIKA SAHOO	NAYAPALLI P.S. /446 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/39587/2025	SAMBIT BEHERA @ BABU	AMULYA RATNA PANDA	PHULBANI SADAR /148 /2025	
		VS	VS	()	

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35	D-BLAPL/39597/2025	STATE OF ODISHA CHANDRAKANTA JAYASINGH VS	BIBHUTI RANJAN MOHANTY VS	// BOLAGARH P.S. /207 /2025 ()	
36	D-BLAPL/39598/2025	STATE OF ODISHA MUNA GOUDA VS	KURESH PRASAD DASH VS	// // ()	AOR20220001390C202500084
37	D-BLAPL/39601/2025	STATE OF ODISHA KARUNAKAR KISKU VS	LAXMIDHAR MAHAPATRA VS	// / /0 ()	
38	D-BLAPL/39602/2025	STATE OF ODISHA ASUTOSH NAYAK VS	LAXMIDHAR MAHAPATRA VS	// CUTTACK SADAR /906 /2025 ()	
39	D-BLAPL/39619/2025	STATE OF ODISHA BISHNU KUMAR CHOUDHURY VS	PRASANTA KUMAR NANDA VS	// MARKAT NAGAR /19 /2025 ()	
40	D-BLAPL/39625/2025	STATE OF ODISHA RINA DIGAL VS	AMLAN SHAKTI PAUL VS	// / /0 ()	
41	D-BLAPL/39627/2025	STATE OF ODISHA SAMBHU KUMAR SINGH VS	SOUMYA RANJAN DAS VS	// SECTOR-19 /179 /2025 ()	
42	D-BLAPL/39630/2025	STATE OF ODISHA SAMBHU KUMAR SINGH VS	SOUMYA RANJAN DAS VS	// SECTOR-19 /178 /2025 ()	
43	D-BLAPL/39632/2025	STATE OF ODISHA MOHAMMED RAEES @ MOHAMMED RAEES LADDA VS	DIBYAJYOTI SAHOO VS	// / /0 ()	
44	D-BLAPL/39634/2025	STATE OF ODISHA AHMAD ALI VS	DIBYAJYOTI SAHOO VS	// / /0 ()	
45	D-CMP/53232/2025	STATE OF ODISHA KISHORE KEDIA VS HARSH VARDHAN TIBREWAL	SOURAV SUMAN BHUYAN VS	// // () ()	

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46	D-CMP/53237/2025	BINOD BIHARI SAHU VS KRUSHNA CHANDRA PRADHAN	PRASANTA KUMAR PANDA VS	// ()	
47	D-CMP/53247/2025	SANTOSH KUMAR ROUSTRAY VS STEWART SCHOOL, C.R.P SQUARE, BHUBANESWAR	ASUTOSH ROUT VS	// ()	AOD20230000737C202500117
48	D-CMP/53248/2025	PUSPANJALI TAH VS PURNA CHANDRA HAZRA	KISHORE KUMAR MISHRA VS	// ()	AOD20250000498C202500058
49	D-CMP/53254/2025	PABIN SABAR @ POBINA SOBORO VS STATE OF ODISHA	P. V. BALAKRISHNA VS	// ()	
50	D-CMP/53270/2025	AMITA DAS VS UMAKANTA RANA	VIVEKANANDA JENA VS	// ()	
51	D-CMP/53292/2025	KADAMBINI SATAPATHY VS DURGA CHARAN NAYAK	SUMITRA MOHANTY VS	// ()	
52	D-CMP/53304/2025	ADARINI MOHANTY VS BHIKARI CHARAN TIPIRIA @ TIPRIA	ANUPAM DASH VS	// ()	
53	D-CMP/53310/2025	JAINUL KHAN VS SOGRA BIBI	NIRANJAN PRASAD PATRA VS	// ()	
54	D-CMP/53348/2025	MALATI TUDU@MURMU VS KANDAN@PAKAL SOREN	SOURAVSUMAN BHUYAN VS	// ()	
55	D-CONTC/53160/2025	SOUMENDRA NARAYANA MISHRA @ SOMYA RANJAN MISHRA VS MRUTYUNJAYA TRIPATHY, TAHASILDAR BBSR	RABINDRA KUMAR ROUTARAY VS	// ()	
56	D-CONTC/53162/2025	SANJIB RATH @ SANJIB KUMAR RATH VS MRUTYUNJAYA TRIPATHY, TAHASILDAR,	RABINDRA KUMAR ROUTARAY VS	// ()	
57	D-CONTC/53165/2025	SANJIB RATH @ SANJIB KUMAR RATH	RABINDRA KUMAR ROUTARAY	//	

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		VS	VS	0	
58	D-CONTC/53166/2025	MRUTYUNJAYA TRIPATHY, TAHASILDAR, BBSR SOU MENDRA NARAYAN MISHRA @ SOMYA RANJAN BISHARA KUMAR ROUTARAY		//	
		VS	VS	0	
59	D-CONTC/53192/2025	MRUTYUNJAYA TRIPATHY, TAHASILDAR, BBSR. KAILASH CHANDRA MOHANTY	LAXMAN BHOI	//	
		VS	VS	0	
60	D-CONTC/53228/2025	MALAYA RANJAN RAY, B.D.O BANKI TILOTTAMA BALIARSINGH	ADYASIDHI MISHRA	//	
		VS	VS	0	
61	D-CONTC/53235/2025	KISHORE KUMAR CHHOTRAY, PRESIDENT THE UNITED PURI NIMAPARA CENTRAL CO OPERATIVE BANK LTD., PURI PRAMOD KRUSHNA SOREN	ADV.	//	
		VS	VS	0	
62	D-CONTC/53243/2025	SURYAWANSHI MAYUR VIKAS, IAS SUDHIR KUMAR LENKA	ADV.	//	
		VS	VS	0	
63	D-CONTC/53261/2025	DILLIP MAHAPATRA, IAS SUKANTI MISHRA	ADV.	//	
		VS	VS	0	
64	D-CONTC/53263/2025	CHANDRA SEKHAR PADHI, ENGINEER IN CHIEF, WATER RESOURCES DEPT., BBSR JAGAMOHAN SAHOO	BASUDEV BARIK	//	
		VS	VS	0	
65	D-CONTC/53289/2025	ANU GARG, IAS PRIYADARSHINI PARIDA	ADV.	//	
		VS	VS	0	
66	D-CONTC/53316/2025	PURNA CHANDRA SETHI,DEO,MAYURBHANJ ULLAS SWAIN	ADV.	//	
		VS	VS	0	
67	D-CONTC/53324/2025	RAHUL DUBEY, CHIEF REGIONAL MANAGER INDIAN OVERSEAS BANK PASTOR R. ABRAHAM	ADV.	//	
		VS	VS	0	
		SMITILANA PRIYADARSHINI, SUB REGISTRAR, O.R.S		//	
68	D-CRLA/39498/2025 CRLA/1448/2025	AMIN KHAN VS	DIPTIREKHA NANDA VS	BHUBANESWAR VIGILANCE /52 /2014 SPECIAL JUDGE(VIG),BHUBANESWAR(Khordha )	

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69	D-CRLA/39520/2025	STATE OF ODISHA(VIG.) NIRMAL CHANDRA BARIK VS	SARAT KUMAR JENA VS	TR/0000028/2015 PADAMPUR /146 /2025 ()	
70	D-CRLA/39595/2025	STATE OF ODISHA GOURAHARI SAHU VS	ADYASIDHI MISHRA VS	// //0 ()	
71	D-CRLA/39623/2025	STATE OF ODISHA(VIG.) SANTOSH SAMAL VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202500322
72	D-CRLA/39624/2025	STATE OF ODISHA NARESH JENA VS	PRAVASH CHANDRA JENA VS	// PURI SADAR /150 /2023 ()	
73	D-CRLA/39626/2025	STATE OF ODISHA DILLIP KUMAR SETHI VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202500321
74	D-CRLLP/39525/2025	STATE OF ODISHA STATE OF ODISHA VS	GAYATRI PATRA, A.S.C VS	// PADAMPUR /6 /2019 ()	LOD20240000172C202500501
75	D-CRLLP/39596/2025	CHAMPAK BARIHA STATE OF ODISHA VS	UDIT RANJAN JENA, A.G.A. VS	// KINJIRKELA /54 /2023 ()	LOD20240000172C202500502
76	D-CRLMA/39603/2025	CHANDRAKANTA ADHA BIJU SWAIN @ BIJAYA KUMAR SWAIN VS	ADV. VS	// BANKI /405 /2025 ()	
77	D-CRLMA/39606/2025	STATE OF ODISHA ROHITA ROUT@ROHIT ROUT VS	ADV. VS	// BANKI /405 /2025 ()	
78	D-CRLMC/39491/2025	STATE OF ODISHA PANCHU PRADHAN VS	DEVASHIS PANDA VS	// ITAMATI /146 /2023 ()	
79	D-CRLMC/39497/2025	STATE OF ODISHA AMAR PRADHAN @ AMAR KUMAR PRADHAN VS	SARBESWAR SAHOO VS	// DELANGA /263 /2025 ()	
		STATE OF ODISHA		//	

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80	D-CRLMC/39499/2025	AMAR PRADHAN @ AMAR KUMAR PRADHAN VS STATE OF ODISHA	SARBESWAR SAHOO VS	KANAS /188 /2025 () //	
81	D-CRLMC/39506/2025	RAJU CHHATRIA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA SADAR /255 /2024 () //	AOR20220001615C202500234
82	D-CRLMC/39507/2025	MADHAB DIGAL VS STATE OF ODISHA	DEBASIS MISHRA VS	// () //	AOR20230001300C202500078
83	D-CRLMC/39522/2025	SURAJ NARAYAN PADHY VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 () //	
84	D-CRLMC/39524/2025	DEBADUTTA PANDA VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	BINJHARPUR /407 /2021 () //	
85	D-CRLMC/39529/2025	AMIT KUMAR MALLICK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	JATNI P.S. /17 /2021 () //	
86	D-CRLMC/39573/2025	HEMANTA KUMAR SWAIN VS STATE OF ODISHA	SURYA MOHAPATRA VS	CHODWAR /92 /2008 () //	
87	D-CRLMC/39576/2025	RADHAKANTA KABIR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JUNAGARH /300 /2025 () //	
88	D-CRLMC/39579/2025	TAPAN KUMAR JENA @ TAPAN JENA @ TAPINA @ TAPIN VS STATE OF ODISHA	TRISHAR KANTA SAHOO VS	NIALI /202 /2020 () //	
89	D-CRLMC/39582/2025	BIPIN ROUT@BIRANCHI BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BANARAPAL /29 /2003 () //	
90	D-CRLMC/39584/2025	RAJA TANDIA@RAJARAM DANDIA VS STATE OF ODISHA	AZAD KESHORI DASH VS	GHANTAPADA /11 /2025 () //	
91	D-CRLMC/39585/2025	BITTU @ RAHUL PRASAD SONI @ BURMA @ RAHUL SONI	SONANI KANTA PATTANAIAK	PLANTSITE /233 /2018	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/39589/2025	NAKULA KUMBHAR	BIKASH KARNA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/39591/2025	JAGADISH KUMAR MUNI	DEVASHIS PANDA	CYBER CRIME AND ECO. OFFENCE, CUTTACK /16 /2023	
	CRLMC/5498/2025	VS	VS	3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR(Ganjam)	
		STATE OF ODISHA		ST/0000082/2021	
94	D-CRLMC/39592/2025	SUDHAKAR PRADHAN	BIKRAM SENAPATI	PURI SADAR /50 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/39593/2025	RUSAVA MALLICK@RUSHABHA MALIK	AZAD KESHORI DASH	KANTAMAL /233 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/39594/2025	MEDAM INDIRA DEVI	ANANTA NARAYAN PATTANAYAK	RAJGANGPUR /561 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/39608/2025	KANSA KANHAR	SK. ZAFARULLA	MANAMUNDA /80 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/39609/2025	PURNA GURU @ PURNA CHANDRA GURU	BIBHUTI RANJAN MOHANTY	BOUDH /151 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/39612/2025	AMARJEET PRADHAN	SUSANTA KUMAR MISHRA	RAIKIA /69 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/39620/2025	SWOGAT RAJDARSHI @ SWAGAT	SATYABRATA DASH	KHARABEL NAGAR P.S. /244 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/39631/2025	HIMANSU DAS ALIAS HEMA ALIAS HIMANSU SEKHAR	DEBAYAS KOLISNHOONSHU DAS	//	AOD20240000587C202500067
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/39635/2025	MANJULATA JENA @ NAYAK	PRAVASH CHANDRA JENA	FATEGARH /47 /2025	
		VS	VS	()	

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103	D-CRLMC/39636/2025	STATE OF ODISHA MOHAMMAD SAIF@SAIF VS	AMLAN SHAKTI PAUL VS	// DEOGARH /431 /2025 ()	
104	D-CRLMC/39637/2025	STATE OF ODISHA BIBHU PRASAD BEHERA VS	SAMBIT SAMAL VS	// MADHUPATNA /154 /2019 ()	
105	D-CRLMC/39638/2025	STATE OF ODISHA RANJAN KUMAR SAHOO VS	SMRUTI RANJAN ROUT VS	// SALIPUR /529 /2025 ()	
106	D-CRLMP/39492/2025 CRLMP/1716/2025	STATE OF ODISHA PRAVASH CHANDRA DASH VS	DIGAMBARA MISHRA VS	// /0 ()	
107	D-CRLMP/39553/2025	SHARMILA PATI SANJAY KUMAR SAHOO VS	RUDRA NARAYAN PARJA VS	// /0 ()	
108	D-CRLMP/39605/2025	STATE OF ODISHA RASMINI SENAPATI VS	BYOMAKESH TRIPATHY VS	// /0 ()	
109	D-CRLMP/39607/2025	STATE OF ODISHA MADAN MOHAN JENA VS	BYOMAKESH TRIPATHY VS	// /0 ()	
110	D-CRLMP/39615/2025	STATE OF ODISHA LAXMIPRIYA JENA VS	BYOMAKESH TRIPATHY VS	// /0 ()	
111	D-CRLMP/39617/2025	STATE OF ODISHA CHANDINI NAIK VS	BYOMAKESH TRIPATHY VS	// /0 ()	
112	D-CRLREV/39493/2025	STATE OF ODISHA BISWAJIT MANDAL VS	ASHOK KUMAR SAHOO VS	// RAJNAGAR /274 /2023 ()	
113	D-CRLREV/39513/2025	STATE OF ODISHA PREM CHAND PRADHAN @ PREMCHAND PRADHANAMITAV TRIPATHY VS MITANJALI PRADHAN	VS VS	// /0 ()	

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114	D-CRLREV/39568/2025	RAKTA RANJAN MOHANTY VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //	
115	D-CRLREV/39633/2025	SURESH CHANDRA NAIK VS STATE OF ODISHA	DEVASHIS PANDA VS	DHENKANAL TOWN /12 /1999 0 //	AOR20220001247C202500134
116	D-CRP/53295/2025	ACCOUNTANT GENERAL (CIVIL AUDIT), ODISHA, Bhubaneswar VS BHAJENDRA KUMAR NAYAK	BHUBANESWAR PATRA VS	// 0 //	
117	D-FAO/53297/2025	MANAGER LEGAL, CHOLAMANDALAM MS GENERATION, SOAN, KHORDHA VS PRASANTA KUMAR BEHERA	CONSULTANT VS	// 0 //	
118	D-FAO/53350/2025	ANUPAMA RAUT VS COMMNR. FOR EMPLOYEES COMPENSATION, CUM- JOINT LABOUR COMMNR., GANJAM	LALIT MOHAN NANDA VS	// 0 //	
119	D-MACA/53167/2025	D.M., ORIENTAL INSURANCE CO. LTD.,BALANGIR VS DEEPAK KUMAR SAHU	PRASANTA KUMAR MAHALI VS	// 0 //	
120	D-MACA/53179/2025	K.BHANU VS TRIBIKRAM DASH	PRADEEP KUMAR MISHRA VS	// 0 //	
121	D-MACA/53180/2025	LAKSHMI PATRA VS TRIBIKRAM DASH	PRADEEP KUMAR MISHRA VS	// 0 //	
122	D-MACA/53183/2025	DEBANANDA SAHU VS SWEETY LOGISTICS PVT. LTD.,CUTTACK	PRADEEP KUMAR MISHRA VS	// 0 //	
123	D-MATA/53197/2025	RASHMITA NAYAK VS RAGHUMANI DAS	ARUN KUMAR BEHERA VS	// 0 //	AOR20220003422C202500128
124	D-RPFAM/53281/2025	PINURANI SWAIN VS SMRUTI RANJAN ROU TRAY	CHITTA RANJAN LENKA VS	// 0 //	
125	D-RSA/53275/2025	BHIMSEN PADHAN @BHIMSEN PRADHAN	SAROJ KUMAR MISHRA	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		FALGUNI BADHEI		//	
126	D-RVWPET/53196/2025	UNION OF INDIA	BHABANI SHANKAR RAYAGURU,SENIOR PANEL COUNSEL		AOR20220001745C202500001
		VS	VS	()	
		M/S. KIOCL LIMITED		//	
127	D-RVWPET/53249/2025	RASMITA ROUT	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202500119
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-RVWPET/53280/2025	BIKASH CHANDRA PATRA		//	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-WA/53151/2025	DR. PITHA CHARAN MURMU	BHOJRAJ SETH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-WA/53155/2025	KANDOI AUTOMOBILES P LTD., CUTTACK	SASWAT KUMAR ACHARYA	//	
		VS	VS	()	
		ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BBSR		//	
131	D-WA/53200/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000200C202500509
		VS	VS	()	
		KSHETRA MOHAN NAIK		//	
132	D-WA/53201/2025	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	//	LOD20240000194C202500506
		VS	VS	()	
		ANUPAM PRADHAN		//	
133	D-WA/53299/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000200C202500512
		VS	VS	()	
		KESHAB CHARAN MOHANTA		//	
134	D-WA/53307/2025	ASHISH KUMAR JENA	AMITABH MISHRA	//	
		VS	VS	()	
		DR. PRASANA KUMAR MISHRA		//	
135	D-WA/53322/2025	UNION OF INDIA	PRASANNA KUMAR PARHI, (D.S.G.I)	//	
		VS	VS	()	
		RAJ KUMAR CHHOTRAY		//	
136	D-WA/53327/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202500507
		VS	VS	()	

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### FILING REPORT AS ON :18/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/53132/2025	BISWANATH DALAI BASANTA KUMAR BARIK VS STATE OF ODISHA	SWAPNIL ROY VS	// // 0 //	AOR20220001600C202500216
138	D-WP(C)/53133/2025	PRAGATI MOHANTY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20230000802C202500097
139	D-WP(C)/53134/2025	CHIEF ENGINEER (ROADS-II), NIRMAN SOUDH, BHUBANESHWAR VS M/S ARSS GVR JV, MANCHESWAR INDUSTRIAL ESTATE, BBSR	BANESWAR BHU MISHRA, A.S.C VS	// 0 //	LOD20240000200C202500510
140	D-WP(C)/53135/2025	SARAT CHANDRA MUDULI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	// 0 //	
141	D-WP(C)/53136/2025	MANAS KUMAR SETHI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	// 0 //	
142	D-WP(C)/53137/2025	SURJA NARAYAN SATPATHY VS REGISTRAR GENERAL, HIGH COURT OF ORISSA, CUTTACK	LALATENDU SAMAL VS	// 0 //	
143	D-WP(C)/53138/2025	NASHIMA AKHTAR @ AKAHTAR VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //	
144	D-WP(C)/53139/2025	ABINASH SETHI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	// 0 //	
145	D-WP(C)/53140/2025	SUBHADRA BARIK VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //	
146	D-WP(C)/53141/2025	PRAMILA SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
147	D-WP(C)/53142/2025	BANSIDHAR NAYAK VS STATE OF ORISSA	BISWORANJAN SWAIN VS	// 0 //	

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148	D-WP(C)/53143/2025 WP(C)/36587/2025	MANOJ KUMAR BEHERA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	// 0 //	
149	D-WP(C)/53144/2025 WP(C)/36556/2025	RANJAN KUMAR DAS VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	
150	D-WP(C)/53145/2025 WP(C)/36605/2025	MEENA KUMARI SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
151	D-WP(C)/53146/2025	TAPASWI KUMAR ACHARYA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
152	D-WP(C)/53147/2025 WP(C)/36549/2025	RASMITA SWAIN VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
153	D-WP(C)/53148/2025 WP(C)/36635/2025	ASIMA SATPATHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
154	D-WP(C)/53149/2025	MANTU SAMAL VS STATE OF ODISHA	BISWORANJAN SWAIN VS	// 0 //	
155	D-WP(C)/53150/2025	MANOJ KUMAR SETHI VS STATE OF ORISSA	BISWORANJAN SWAIN VS	// 0 //	
156	D-WP(C)/53152/2025	BLUE LOGOON MANDAP, BOLANGIR VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //	
157	D-WP(C)/53153/2025	BLUE LAGOON PALACE, RAMAI TALKIES ROAD, BOLANGIR VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //	
158	D-WP(C)/53154/2025	BLUE LAGOON RESIDENCY, BRAHMIN PADA, BOLANGIR VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //	
159	D-WP(C)/53156/2025	AJIT KUMAR SAHOO	MANAS PATI	//	AOR20220001535C202500270

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/53157/2025	BASANTA KUMAR BEHERA	RAMAKRISHNA BISOI	//	AOD20240000311C202500080
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-WP(C)/53158/2025	KHETRABASI DALAI	RAMAKRISHNA BISOI	//	AOD20240000311C202500081
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/53159/2025	SABITA MADHUAL	RAMAKRISHNA BISOI	//	AOD20240000311C202500082
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/53161/2025	Dr. GANESH CHANDRA MOHAPATRA		//	LOD20250000292C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/53163/2025	DEBENDRA MUNDA	JANAKI KANTA MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/53164/2025	KAILASH CHANDRA BEHERA	LAXMAN BHOI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/53168/2025	JANARDAN BHUWANIA @ AGRAWAL	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/53169/2025	PARAMESWAR MOHANTY	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/53170/2025	JANARDAN BHUWANIA @ AGRAWAL	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/53171/2025	TIMAN DANSENA @ DANDASENA	AJAYA KUMAR NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/53172/2025	ASHUTOSH DAS	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	

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171	D-WP(C)/53173/2025 WP(C)/36622/2025	STATE OF ODISHA ABHAYA KUMAR PATRA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// // 0	AOR20220001615C202500233
172	D-WP(C)/53174/2025	ANADI CHARAN MOHANTY VS STATE OF ODISHA	PARSURAM PANDA VS	// 0 //	
173	D-WP(C)/53175/2025	M/S. MONTECARLO LTD., GUJARAT VS STATE OF ODISHA	ANIL BEZAWADA VS	// 0 //	
174	D-WP(C)/53176/2025	THE ADDITIONAL COMMISSIONER OF STATE TAX (APPEAL), CENTRAL ZONE II, ODISHA, CUTTACK BAMAN PARIDA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
175	D-WP(C)/53177/2025	SURYAMANI BEHERA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
176	D-WP(C)/53178/2025	SHAIK TABREZ MAHAMMAD VS STATE OF ODISHA	HARISH CHANDRA SAHOO VS	// 0 //	
177	D-WP(C)/53181/2025	HI-TECH SCHOOL AND COLLEGE OF NURSING, BBSRUBHANKAR ROUT VS STATE OF ODISHA	VS	// 0 //	
178	D-WP(C)/53182/2025	HI-TECH SCHOOL AND COLLEGE OF NURSING, BBSRUBHANKAR ROUT VS STATE OF ODISHA	VS	// 0 //	
179	D-WP(C)/53184/2025	KRUSHNA CHANDRA CHHATOI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
180	D-WP(C)/53185/2025	SAPNESWAR RAKSA VS STATE OF ODISHA	SURYA NARAYAN SATPATHY VS	// 0 //	
181	D-WP(C)/53186/2025	SACHI NANDA SAMAL VS SUBHASHREE RAY	SWAYAMJIT ROUT VS	// 0 //	

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**FILING REPORT AS ON :18/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/53187/2025	SREEKUMAR NAIR G VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //	
183	D-WP(C)/53188/2025	M/S. S.K. ENTERPRISES, BBSR VS THE COMMISSIONER OF CT AND GST BANIJYAKAR BHAWAN, CUTTACK	CHITTA RANAJAN DAS VS	// 0 //	
184	D-WP(C)/53189/2025 WP(C)/36580/2025	PRADEEP KUMAR SAHU VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
185	D-WP(C)/53190/2025	APALI BEHERA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
186	D-WP(C)/53191/2025	SHRI GOPALJEW THAKUR @ GOPALJEW MATH, CUTTACK VS STATE OF ODISHA	RAMEKH RANJAN SAHOO VS	// 0 //	
187	D-WP(C)/53193/2025 WP(C)/36610/2025	PRAMODINI SAHOO VS STATE OF ODISHA	DINESH KUMAR PATRA VS	// 0 //	
188	D-WP(C)/53194/2025 WP(C)/36627/2025	JAYANTI PRADHAN VS STATE OF ODISHA	DINESH KUMAR PATRA VS	// 0 //	
189	D-WP(C)/53195/2025	SEVA COLLEGE OF NURSING AT CALTAX CHHAK, ANGGAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
190	D-WP(C)/53198/2025	RASHMITA RANI NAYAK VS STATE OF ODISHA	DINESH KUMAR PATRA VS	// 0 //	
191	D-WP(C)/53199/2025 WP(C)/36621/2025	MAMI PANIGRAHI VS STATE OF ODISHA	DINESH KUMAR PATRA VS	// 0 //	
192	D-WP(C)/53202/2025 WP(C)/36614/2025	SANJUKTA BEHERA VS STATE OF ODISHA	DINESH KUMAR PATRA VS	// 0 //	
193	D-WP(C)/53203/2025	RAKESH KIRTANIA	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500155

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/53204/2025	KALPANA NAYAK	MANOJ PANIGRAHI	//	AOR20220001665C202500127
	WP(C)/36632/2025	VS	VS	()	
		THE STATE OF ODISHA		//	
195	D-WP(C)/53205/2025	BIRANCHI NARAYAN PARIDA	BIJAYLAXMI SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/53206/2025	PHAKIRCHAN SAHU	SANKARACHARYA CHOUDHURY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/53207/2025	UNITED FRIENDS BUILDERS (P) LTD	SUSANTA KUMAR BARAL	//	AOR20220001297C202500306
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/53208/2025	RANJITA RANI NAYAK	DINESH KUMAR PATRA	//	
	WP(C)/36619/2025	VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/53209/2025	VILLAGERS OF BAHADAJHOLA	ARUNA KUMAR NAYAK	//	AOR20220001266C202500026
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/53210/2025	LAXMAN MURMU	RAMA CHANDRA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/53211/2025	S.MANGAMA	DINESH KUMAR PATRA	//	
	WP(C)/36626/2025	VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/53212/2025	SANJAY KUMAR DASH	SUBASH CH PANI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/53213/2025	RAGHAB BEHERA	SUBASH CH PANI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/53214/2025	NARAHARI PRADHAN	SUBASH CHANDRA PANI	//	
		VS	VS	()	

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205	D-WP(C)/53215/2025	STATE OF ODISHA DIPTILAXMI SAHU VS REGIONAL TRANSPORT OFFICER, GANJAM	ASMIYA RANJAN MAJHI VS	// // 0 //	
206	D-WP(C)/53216/2025	RESHMA PATRA VS REGIONAL TRANSPORT OFFICER, BHANJANAGAR	ASMIYA RANJAN MAJHI VS	// 0 //	
207	D-WP(C)/53217/2025	DIPTILAXMI SAHU VS REGIONAL TRANSPORT OFFICER, TALCHER, ANGUL	ASMIYA RANJAN MAJHI VS	// 0 //	
208	D-WP(C)/53218/2025	DR.RURURAJA PRADHAN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
209	D-WP(C)/53219/2025	DIPTILAXMI SAHU VS REGIONAL TRANSPORT OFFICER, GANJAM	ASMIYA RANJAN MAJHI VS	// 0 //	
210	D-WP(C)/53220/2025	DIPTILAXMI SAHU VS REGIONAL TRANSPORT OFFICER, PHULBANI	AMIYA RANJAN MAJHI VS	// 0 //	
211	D-WP(C)/53221/2025	SUCHETA PADHY VS REGIONAL TRANSPORT OFFICER, GANJAM	ASMIYA RANJAN MAJHI VS	// 0 //	
212	D-WP(C)/53222/2025	PARESH CHANDRA DAS VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //	
213	D-WP(C)/53223/2025	RUPAK KUMAR PANDA VS REGIONAL TRANSPORT OFFICER, GANJAM	ASMIYA RANJAN MAJHI VS	// 0 //	
214	D-WP(C)/53224/2025	DIPTILAXMI SAHU VS R.T.O.GANJAM	ASMIYA RANJAN MAJHI VS	// 0 //	
215	D-WP(C)/53225/2025	GAUTAM YADAV VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //	

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216	D-WP(C)/53226/2025	DEEPAK KUMAR MOHANTY VS THE STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// () //	
217	D-WP(C)/53227/2025	JYOTI RANJAN MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	
218	D-WP(C)/53229/2025	NIKHIL KUMAR PANDA VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// () //	
219	D-WP(C)/53230/2025	MANAS RANJAN SWAIN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //	
220	D-WP(C)/53231/2025	MAYANK KUMARI DEO VS STATE OF ODISHA	LINGARAJ SARANGI VS	// () //	
221	D-WP(C)/53233/2025	SANTA KUMBHAR VS THE REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// () //	AOR20220001611C202500187
222	D-WP(C)/53234/2025	BIJAN KUMAR MOHANTY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //	
223	D-WP(C)/53236/2025	JAY DURGA TRANSPORT VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //	AOR20220001328C202500064
224	D-WP(C)/53238/2025	SANJUKTA GOUDA VS THE REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// () //	AOR20220001611C202500188
225	D-WP(C)/53239/2025	SATYABATI NAYAK VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// () //	
226	D-WP(C)/53240/2025	MANDO SUNA VS THE REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// () //	AOR20220001611C202500184
227	D-WP(C)/53241/2025	SABITA CHHATRIA	SANJIB MOHANTY	//	AOR20220001611C202500185

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		VS	VS	()	
228	D-WP(C)/53242/2025	THE REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY SUBHASINI ADABAR	SANJIB MOHANTY	//	AOR20220001611C202500186
		VS	VS	()	
229	D-WP(C)/53244/2025 WP(C)/36630/2025	THE REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY DR.BILKESH PARVEEN	DR. BINODA KUMAR MISHRA	//	
		VS	VS	()	
230	D-WP(C)/53245/2025	STATE OF ODISHA SWARANIKA SAHU	SAUBHAGYA KETAN NAYAK	//	AOR20220001207C202500127
		VS	VS	()	
231	D-WP(C)/53246/2025	ZONAL MANAGER, UNION BANK OF INDIA ANATHA CHARAN MOHANTY	LINGARAJ SARANGI	//	
		VS	VS	()	
232	D-WP(C)/53250/2025	STATE OF ODISHA PRAPATI RANJAN BARIK	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
233	D-WP(C)/53251/2025	SUB-COLLECTOR, JAGATSINGHPUR SUMITRA SAHU	DEBASISH SAMAL	//	
		VS	VS	()	
234	D-WP(C)/53252/2025	STATE OF ODISHA GOPABANDHU SINGH	NIRANJAN LENKA	//	
		VS	VS	()	
235	D-WP(C)/53253/2025	STATE OF ODISHA PARAMESWAR SARANGO	RAMANATH ACHARYA	//	
		VS	VS	()	
236	D-WP(C)/53255/2025	STATE OF ODISHA ADHIR KUMAR PARIDA	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
237	D-WP(C)/53256/2025	SUB-COLLECTOR, JAGATSINGHPUR SUDHIR PARIDA	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
238	D-WP(C)/53257/2025	SUB-COLLECTOR, JAGATSINGHPUR NIRMALA DAS	BRAJA MOHAN SARANGI	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/53258/2025	SUB-COLLECTOR, JAGATSINGHPUR M/S ORICLEAN PVT.LTD, CUTTACK VS STATE BANK OF INDIA	ABINASH BARIK VS	// // 0 //	
240	D-WP(C)/53259/2025	DILLIP KUMAR KHATUA VS SUB-COLLECTOR, JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// 0 //	
241	D-WP(C)/53260/2025	BIGHNESWAR SAHU VS STATE OF ODISHA	DEBASHISH KUMAR PANDA VS	// 0 //	
242	D-WP(C)/53262/2025	PRAPATI RANJAN BARIK VS SUB-COLLECTOR, JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// 0 //	
243	D-WP(C)/53264/2025	SWARUPA NANDA PATI VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	// 0 //	
244	D-WP(C)/53265/2025	MADHABANANDA SAHOO VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202500246
245	D-WP(C)/53266/2025	SALMA BEGUM VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	// 0 //	AOR20220001606C202500005
246	D-WP(C)/53267/2025	ANSUMAN KAR VS SUPERINTENDENT OF POLICE, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
247	D-WP(C)/53268/2025	BUDHIA MOHAMMAD VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	// 0 //	AOR20220001606C202500006
248	D-WP(C)/53269/2025	BIJAN DAS VS SUPERINTENDENT OF POLICE, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
249	D-WP(C)/53271/2025	RABIRATNA MEHER VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/53272/2025	ANUJA TARINI MISHRA VS STATE OF ODISHA	KUMAR PRAJWAL VS	// 0 //	
251	D-WP(C)/53273/2025	REHANA BEGUM VS CHIEF MANAGER, STATE BANK OF INDIA, CUTTACK	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
252	D-WP(C)/53274/2025	NETRAMANI MEHER VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// 0 //	
253	D-WP(C)/53276/2025	INDRA SETHI VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	AOD20220003080C202500024
254	D-WP(C)/53277/2025	KUNDAN KUMAR VS UNION OF INDIA	AMAR MOHANTY VS	// 0 //	
255	D-WP(C)/53278/2025	SUDARSHAN BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //	
256	D-WP(C)/53279/2025	KABIRAJ PRADHAN VS STATE OF ODISHA	TUSAR KANTI PRAHARAJ VS	// 0 //	
257	D-WP(C)/53282/2025	SUNADHAR MIRGAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //	
258	D-WP(C)/53283/2025	PRAFULLA SAHOO VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //	
259	D-WP(C)/53284/2025	PREMANANDA BEHERA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
260	D-WP(C)/53285/2025	SUSHANTA KUMAR DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
261	D-WP(C)/53286/2025	SK. TALIM	SANGRAM KESHARI MISHRA	//	AOR20220001606C202500007

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/53287/2025	JEETENDRA HENDIA	JNYANANANDA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/53288/2025	CHANDRA SEKHAR SARANGI	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/53290/2025	ISWAR CHANDRA BEHERA	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/53291/2025	SHISIR KUMAR SEMILI	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/53293/2025	SANJIB KUMAR SAHOO	GOURAV DASH	//	
		VS	VS	0	
		GENERAL MANAGER, VERITAS FINANCE PVT.LTD.,CHENNAI		//	
267	D-WP(C)/53294/2025	BIMALA PARIDA	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/53296/2025	BIRENDRA @ KUMAR PARIDA	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/53298/2025	SATYANARAYAN PATTANAIAK	NIRANJAN BISWAL	//	
		VS	VS	0	
		ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI		//	
270	D-WP(C)/53300/2025	DIPTI BISHOYI	DINESH KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/53301/2025	PUSPANJALI NAYAK	DINESH KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/53302/2025	MERUDHAR PATRA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/53303/2025	STATE OF ODISHA SURYANARAYAN NAIK VS	KUNAL KUMAR SWAIN VS	// // 0	
274	D-WP(C)/53305/2025	STATE OF ODISHA ARATI BEHERA VS	DINESH KUMAR PATRA VS	// // 0	
275	D-WP(C)/53306/2025	STATE OF ODISHA SAGAR KUMAR SETHI VS	RAKESH NAYAK VS	// // 0	
276	D-WP(C)/53308/2025	STATE OF ODISHA BHAGIRATHI KABI VS	LAXMIKANTA MOHANTY VS	// // 0	
277	D-WP(C)/53309/2025	STATE OF ODISHA SWAGATIKA NAYAK VS	DINESH KUMAR PATRA VS	// // 0	
278	D-WP(C)/53311/2025	STATE OF ODISHA SARAT KUMAR DAS VS	RAKESH NAYAK VS	// // 0	
279	D-WP(C)/53312/2025	STATE OF ODISHA SAIDA BEGUM VS	AMBUJA BANDHU PARIDA VS	// // 0	
280	D-WP(C)/53313/2025	STATE OF ODISHA SURESH CHANDRA PRADHAN VS	KUNAL KUMAR SWAIN VS	// // 0	
281	D-WP(C)/53314/2025	STATE OF ODISHA JAYANTI DAS VS	PRIYA RANJAN MISHRA VS	// // 0	
282	D-WP(C)/53315/2025	STATE OF ODISHA MANORANJAN MISRA VS	PRABIN DAS VS	// // 0	
283	D-WP(C)/53317/2025	STATE OF ODISHA RANJIT SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //	

**ORISSA HIGH COURT****FILING REPORT AS ON :18/12/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
284	D-WP(C)/53318/2025	MANOJ KUMAR SADUAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
285	D-WP(C)/53319/2025	SANJAY KUMAR BARIK VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
286	D-WP(C)/53320/2025	SRIDHAR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
287	D-WP(C)/53321/2025	BIPIN BIHARI MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
288	D-WP(C)/53323/2025	AKSHAYA KUMAR BISWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
289	D-WP(C)/53325/2025	MINURANI DASH VS ZONAL MANAGER, UCO BANK, POLICELINE	BASUDEV PUJARI VS CHHAK, BALASORE	// 0 //	
290	D-WP(C)/53326/2025	BIRABAR GARNAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
291	D-WP(C)/53328/2025	SANACHHUKU TUDU @ THAKUR TUDU VS STATE OF ODISHA	RAKESH NAYAK VS	// 0 //	
292	D-WP(C)/53329/2025	ADHIKARI SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
293	D-WP(C)/53330/2025	SUDARSHAN BISWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
294	D-WP(C)/53331/2025	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
295	D-WP(C)/53332/2025	SANJAY KUMAR PATRA	RAKESH NAYAK	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/53333/2025	BIJAY BHASKAR BEHERA	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/53334/2025	CHANDRAKANTA SAHOO	RAKESH NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/53335/2025	PABANA KUMAR NAYAK ALIAS NAIK ALIAS PABON KUNTO SRINIVAS MAHANTY	KUNAL KUMAR SWAIN	//	AOD20240000242C202500320
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/53336/2025	GOURANGA CHARAN PANDA	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/53337/2025	JADU GOUD ALIAS MAJHI	Dhananjaya Mund	//	AOR20220001492C202500005
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/53338/2025	CHANDRASEKHAR HANS	Dhananjaya Mund	//	AOR20220001492C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/53339/2025	BANABAR BEHERA	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/53340/2025	RAJKUMAR SAHU	Amit Kumar Saa	//	AOR20220001583C202500089
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/53341/2025	GOPAL MAJHI	Dhananjaya Mund	//	AOR20220001492C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/53342/2025	BIKASH BARAL	RAKESH NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/53343/2025	PRAFULLA BHUTIA	KUNAL KUMAR SWAIN	//	
		VS	VS	()	

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**FILING REPORT AS ON :18/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/53344/2025	STATE OF ODISHA DURBALA GOUDA VS	Dhananjaya Mund VS	// // ()	AOR20220001492C202500003
308	D-WP(C)/53345/2025	STATE OF ODISHA HARI GOUD VS	Dhananjaya Mund VS	// // ()	AOR20220001492C202500002
309	D-WP(C)/53346/2025	STATE OF ODISHA SURESH CHANDRA BISWAL VS	KUNAL KUMAR SWAIN VS	// // ()	
310	D-WP(C)/53347/2025	STATE OF ODISHA BIDYADHAR BARIK VS	RAKESH NAYAK VS	// // ()	
311	D-WP(C)/53349/2025	STATE OF ODISHA SUBHASIS NAYK VS	SOURAV DAS VS	// // ()	
312	D-ABLAPL/39490/2025	STATE OF ODISHA RATIKANTA BEHERA VS	RAJENDRA NARAYAN ROUT VS	// // ()	AOR20220001558C202500246
313	D-ABLAPL/39496/2025	STATE OF ODISHA FIROJA BIBI VS	KULDEEP MOHANTY VS	// // ()	AOD20240000012C202500315
314	D-ABLAPL/39501/2025	STATE OF ODISHA BINOD PRASAD VS	SANJEEV KUMAR MISHRA VS	// // ()	
315	D-ABLAPL/39502/2025	STATE OF ODISHA RINKU SAHOO @ SANJAY KUMAR SAHOO VS	BIJAY JENA VS	// // ()	AOR20230000513C202500015
316	D-ABLAPL/39503/2025	STATE OF ODISHA ROHIT KHAN VS	SK JONED FAIZ VS	// // ()	AOR20220002374C202500195
317	D-ABLAPL/39508/2025	STATE OF ODISHA LITU BISWAL VS STATE OF ODISHA	BIJAY JENA VS	// // ()	AOR20230000513C202500016

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/39510/2025	MANTU BISWAL VS STATE OF ODISHA	BIJAY JENA VS	JAGATPUR /730 /2025 ) //	AOR20230000513C202500017
319	D-ABLAPL/39511/2025	PINTU BISWAL VS STATE OF ODISHA	BIJAY JENA VS	JAGATPUR /729 /2025 ) //	AOR20230000513C202500018
320	D-ABLAPL/39512/2025	PRAHALLAD PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	S.P.(CID-CRL),CUTTACK /13 /2021 ) //	
321	D-ABLAPL/39514/2025	BHARAT PANDIT VS STATE OF ODISHA	RAJ KUMAR ROUT VS	KHANDAGIRI P.S. /76 /2025 ) //	
322	D-ABLAPL/39515/2025	TRILOCHAN DAS VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	BHADRESWAR /206 /2025 ) //	
323	D-ABLAPL/39519/2025	SEEMA PATRA @ SEEMARANI PATRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SINGLA /282 /2025 ) //	
324	D-ABLAPL/39526/2025	SUDAM MALIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KALINGA NAGAR /423 /2025 ) //	AOR20220001631C202500372
325	D-ABLAPL/39527/2025	ABOTHULA MOUNIKA @ ABOTULA MONIKA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /198 /2025 ) //	AOR20220001631C202500371
326	D-ABLAPL/39533/2025	SESADEBA BEHERA @ SURU VS STATE OF ODISHA	PRADIPTA BEURA VS	// ) //	AOD20220004020C202500083
327	D-ABLAPL/39535/2025	PRABHAKAR BARIK @ PAPU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /34 /2025 ) //	
328	D-ABLAPL/39536/2025	RATAN KU. SITHA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /711 /2025 ) //	
329	D-ABLAPL/39537/2025	JOGINATH NAIK	BIRAJA PRASAD NANDA	CHHENDIPADA /471 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/39538/2025	SARADA PRASANNA ROUT	SARAT KUMAR JENA	BONTH /213 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/39539/2025	MINATI SAHOO	BRAJA KISHORE PANDA	BANKI /493 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/39540/2025	DABLU @ BISHNU PRASAD MOHARANA	SANJAY KUMAR PATTANAIK	TANGI /433 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/39546/2025	JAMIDAR PALEI	RUDRA NARAYAN PARIJA	JHUMPURA /195 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/39547/2025	GYANARANJAN NAYAK	GAGAN BIHARI SINGH	MARSHAGHAI /385 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/39548/2025	BADAL KUMAR BEHERA	LAXMIDHAR DASH	KISSANNAGAR PS /330 /2025	AOR20220001207C202500125
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/39549/2025	PANCHU MALIK	PRADEEP KUMAR DAS	BHADRAK TOWN /633 /2025	AOR20220001207C202500126
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/39551/2025	SUSHREE RANJAN SAHOO @ APU	BRAJA KISHORE PANDA	BANKI /493 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/39552/2025	MANOJ KUMAR ROUT	DEEPAK KU SAHOO	MARSHAGHAI /382 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/39554/2025	MUKESH BEHERA	BIBHUTI BHUSAN SWAIN	PALLAHARA /454 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/39555/2025	JATIN SAHOO	TARA PRASAD MOHAPATRA	KRUSHNA PRASAD /62 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/39558/2025	STATE OF ODISHA AJABUL KHAN VS	KAUSTUVA MOHANTY VS	// BARAMBA /214 /2024 ()	
342	D-ABLAPL/39559/2025	STATE OF ODISHA SAMIR KUMAR ROUT @ SAMNIR VS	BHABANI SANKAR DAS VS	// BARAMBA /404 /2025 ()	
343	D-ABLAPL/39562/2025	STATE OF ODISHA SWARNALATA TRIPATHY VS	PRAFULLA CHANDRA ACHARYA VS	// EOW,BHUBANESWAR /12 /2021 ()	
344	D-ABLAPL/39563/2025	STATE OF ODISHA GOURI PRASAD PATRA VS	SIDHARTHA SANKAR RAY (2) VS	// BISSAMCUTTACK /182 /2025 ()	
345	D-ABLAPL/39565/2025	STATE OF ODISHA RAKESH KUMAR SWAIN @ AKASH SWAIN VS	ACHYUTA PRIYADARSAN MISHRA VS	// SALIPUR /551 /2025 ()	
346	D-ABLAPL/39566/2025	STATE OF ODISHA MOHIT BENIA @ MOHIT HARIJAN VS	MANGU NANDY VS	// UMERKOTE /394 /2025 ()	
347	D-ABLAPL/39567/2025	STATE OF ODISHA GOPAL PANDA @ GOPALA PANDA VS	AMULYA RATNA PANDA VS	// PURI TOWN /623 /2025 ()	
348	D-ABLAPL/39569/2025	STATE OF ODISHA ASHISH GUPTA VS	AMULYA RATNA PANDA VS	// PURI TOWN /623 /2025 ()	
349	D-ABLAPL/39572/2025	STATE OF ODISHA SK. BABU VS	MOHAMMED RIAZ VS	// BANKI /373 /2025 ()	
350	D-ABLAPL/39574/2025	STATE OF ODISHA MUKESH BEHERA VS	BIBHUTI BHUSAN SWAIN VS	// PALLAHARA /455 /2025 ()	
351	D-ABLAPL/39575/2025	STATE OF ODISHA SUSHAMA MANJARI BARIK VS	SAMARESH PATTNAIK VS	// BALASORE TOWN /198 /2025 ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :18/12/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
352	D-ABLAPL/39577/2025	BIJAY SHREE BEHERA VS STATE OF ODISHA	SAMARESH PATTNAIK VS	BALASORE TOWN /198 /2025 () //	
353	D-ABLAPL/39581/2025	JAYANTA MIRDHA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SASON /330 /2025 () //	
354	D-ABLAPL/39588/2025	KHIROD CHANDRA PRUSTY VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	MAHILA P.S.(BBSR) /376 /2025 () //	
355	D-ABLAPL/39590/2025	RAJAT KUMAR PRUSTY VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	MAHILA P.S.(BBSR) /376 /2025 () //	
356	D-ABLAPL/39599/2025	ANANAT DEHURY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /9 /2025 () //	
357	D-ABLAPL/39600/2025	AJAY KUMAR MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
358	D-ABLAPL/39604/2025	SAPPA VENKATA RAMAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 () //	
359	D-ABLAPL/39610/2025	NITISH DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BALIANTA P.S. /559 /2025 () //	
360	D-ABLAPL/39611/2025	NITISH DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BALIANTA P.S. /557 /2025 () //	
361	D-ABLAPL/39613/2025	BIJAYA KUMAR AGRAWALLA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ /0 () //	
362	D-ABLAPL/39614/2025	RASMITA BEURA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	/ /0 () //	
363	D-ABLAPL/39616/2025	ARJUN KUMAR NAYAK	SURENDRA KUMAR GARTIA	KOMNA PS /346 /2025	

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/39618/2025	S.KANHA DORA	LALATENDU SAMANTARAY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/39621/2025	RAJA MALLICK	RABINDRA NATH PANDA	CHOUDWAR /685 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/39622/2025	NIHAR SINGH @ BISWAJIT SINGH	AMLAN SHAKTI PAUL	BADAGODA P.S. /631 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/39628/2025	KALAKAR DASH	PANCHANAN PANIGRAHI	//	AOD2025000009C202500057
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/39629/2025	JYOTIRMAY NANDA ALIAS KUNA	DIBYA JYOTI SAHOO	//	AOD20240000587C202500066
		VS	VS	()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

**MISC CASES FILED on :18/12/2025**

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLLP/39525/2025 CRLLP/ /	STATE OF ODISHA MP	GAYATRI PATRA, A.S.C	88/2025
2	D-CRLLP/39596/2025 CRLLP/ /	STATE OF ODISHA MP	UDIT RANJAN JENA, A.G.A.	89/2025
3	D-CRP/53295/2025 CRP/ /	ACCOUNTANT GENERAL (CIVIL AUDIT), MP	<del>ODISHA BHIMANESWAR</del>	105/2025
4	D-CRLMP/39492/2025 CRLMP/1716/2025	PRAVASH CHANDRA DASH MP	DIGAMBARA MISHRA	280/2025
5	D-CRLMP/36816/2025 CRLMP/1601/2025	MANORAMA DAS MP		281/2025
6	D-CRLMP/36632/2025 CRLMP/1610/2025	RINA RANI DAS MP		282/2025
7	D-SA/210/2002 SA/210/2002	SURYAMANI SWAIN AND OTHERS MP	M/S.RAMAKANT MOHANTY, M/S.SUMITRA MOHANTY, S.N.BISWAL,	345/2025
8	D-SA/210/2002 SA/210/2002	SURYAMANI SWAIN AND OTHERS MP	M/S.RAMAKANT MOHANTY, M/S.SUMITRA MOHANTY, S.N.BISWAL,	346/2025
9	D-SA/210/2002 SA/210/2002	SURYAMANI SWAIN AND OTHERS MP	M/S.RAMAKANT MOHANTY, M/S.SUMITRA MOHANTY, S.N.BISWAL,	347/2025
10	D-RVWPET/53196/2025 RVWPET/ /	UNION OF INDIA MP	BHABANI SHANKAR RAYAGURU,SENIOR PANEL COUNSEL	512/2025
11	D-RVWPET/53196/2025 RVWPET/ /	UNION OF INDIA MP	BHABANI SHANKAR RAYAGURU,SENIOR PANEL COUNSEL	513/2025
12	D-RVWPET/53280/2025 RVWPET/ /	BIKASH CHANDRA PATRA MP		514/2025
13	D-CONTC/32396/2025 CONTC/3820/2025	DEVENDAR SINGH SACHAR MP		536/2025
14	D-CONTC/48627/2025 CONTC/ /	MINARANI SAHOO MP	SMITA RANJAN PATNAIK	537/2025
15	D-CONTC/50247/2025 CONTC/5934/2025	BANITA BEHERA MP	M/S MANOJ KU.MOHANTY, M.R.PRADHAN,M.MOHANTY,T.PRADHAN	538/2025
16	D-CONTC/26887/2025 CONTC/3521/2025	JAYADEV PRADHAN MP	ADV.	539/2025
17	D-CONTC/26874/2025 CONTC/3520/2025	ARUNA KUMAR NAIK MP	ADV.	540/2025
18	D-CONTC/26869/2025 CONTC/3133/2025	BISHNU NAIK MP	ADV.	541/2025
19	D-CONTC/26872/2025 CONTC/3152/2025	BISHNU NAIK MP	ADV.	542/2025
20	D-CMAPL/433/2017 CMAPL/433/2017	SABITRI SAHU MP	M/S.N.K.SAHU	597/2025
21	D-CMAPL/433/2017 CMAPL/433/2017	SABITRI SAHU MP	M/S.N.K.SAHU	598/2025
22	D-CMAPL/433/2017 CMAPL/433/2017	SABITRI SAHU MP	M/S.N.K.SAHU	599/2025
23	D-RPFAM/51541/2025 RPFAM/402/2025	PRAKASH KUMAR TAREI MP	KARUNAKAR NAYAK	625/2025
24	D-MATA/53197/2025 MATA/ /	RASHMITA NAYAK MP	ARUN KUMAR BEHERA	727/2025
25	D-MATA/53197/2025 MATA/ /	RASHMITA NAYAK MP	ARUN KUMAR BEHERA	728/2025
26	D-FAO/47274/2025	D.M., M/S. NEW INDIA ASSURANCE CO.LTD.	SUBRAT KAPATHY	

27	FAO/ / D-FAO/53297/2025	MP MANAGER LEGAL, CHOLAMANDALAM	SCM GENERAL INSURANCE CO. LTD.,KHORDHA	1105/2025
28	FAO/ / D-FAO/53350/2025	MP ANUPAMA RAUT	LALIT MOHAN NANDA	1106/2025
29	FAO/ / D-FAO/53350/2025	MP ANUPAMA RAUT	LALIT MOHAN NANDA	1107/2025
30	FAO/ / D-BLAPL/37902/2025	MP ABHINASH NAYAK	SITIKANT MISHRA	1108/2025
31	BLAPL/13018/2025 D-BLAPL/15654/2025	MP PRAMOD TANDI @ TUNA	DR. SIMANCHALLA RANJIT, A.R.SAMAL, J.MOHANTY, D.D.PHILIPS	1179/2025
32	BLAPL/6001/2025 D-BLAPL/38850/2025	MP PRAVAT @ PRABHAT KUMAR DAS	LINGARAJ SARANGI	1180/2025
33	BLAPL/13364/2025 D-BLAPL/36125/2025	MP SK. SAJAN		1181/2025
34	BLAPL/12381/2025 D-CRLREV/39493/2025	MP BISWAJIT MANDAL	ASHOK KUMAR SAHOO	1182/2025
35	CRLREV/ / D-CRLREV/39513/2025	MP PREM CHAND PRADHAN @ PREMCHAND	PRADHAN TRIPATHY	1609/2025
36	CRLREV/ / D-CRLREV/37631/2025	MP UMESH PATRA	NAMITA PATTANAIK	1610/2025
37	CRLREV/1056/2025 D-CRLREV/39568/2025	MP RAKTA RANJAN MOHANTY	SAILAZA NANDAN DAS	1611/2025
38	CRLREV/ / D-CRLREV/25898/2025	MP DR. TAPAN KUMAR SATAPATHY	ANIRUDHA DAS	1612/2025
39	CRLREV/646/2025 D-CRLREV/30728/2025	MP MANAS RANJAN BARIK	PRAVASH CHANDRA JENA	1613/2025
40	CRLREV/750/2025 D-CRLREV/39633/2025	MP SURESH CHANDRA NAIK	DEVASHIS PANDA	1614/2025
41	CRLREV/ / D-CRLREV/39633/2025	MP SURESH CHANDRA NAIK	DEVASHIS PANDA	1615/2025
42	CRLREV/ / D-CRLREV/39633/2025	MP SURESH CHANDRA NAIK	DEVASHIS PANDA	1616/2025
43	CRLREV/ / D-RSA/48251/2025	MP BHARAT KUMAR LENKA	SANJEEV UDGATA	1617/2025
44	RSA/ / D-RSA/48251/2025	MP BHARAT KUMAR LENKA	SANJEEV UDGATA	1756/2025
45	RSA/ / D-RSA/50/2019	MP SARASWATI KHATUA	M/S.P.K.SAHOO	1757/2025
46	RSA/50/2019 D-RSA/528/2023	MP PARBATI ROUT	AJIT CHANDRA MOHAPATRA	1758/2025
47	RSA/528/2023 D-RSA/53275/2025	MP BHIMSEN PADHAN @BHIMSEN PRADHANSAROJ KUMAR MISHRA		1759/2025
48	RSA/ / D-RSA/53275/2025	MP BHIMSEN PADHAN @BHIMSEN PRADHANSAROJ KUMAR MISHRA		1760/2025
49	RSA/ / D-RSA/238/2019	MP RANKANIDHI PATRO	PADMANAVA JENA	1761/2025
50	RSA/238/2019 D-RSA/529/2004	MP GANESH PR.JAISWAL	M/S.D.K.MISHRA	1763/2025
51	RSA/529/2004 D-CMP/52016/2025	MP SATYABHAMA RAJPUR	BASUDEV MISHRA	1764/2025
52	CMP/2027/2025 D-CMP/53232/2025	MP KISHORE KEDIA	SOURAV SUMAN BHUYAN	2145/2025
53	CMP/ / D-CMP/53254/2025	MP PABIN SABAR @ POBINA SOBORO	P. V. BALAKRISHNA	2146/2025
54	CMP/ / D-CMP/16080/2025	MP ABHYA KUMAR PRADHAN	SUDHANSU SEKHAR JENA	2147/2025
55	CMP/619/2025 D-CMP/53270/2025	MP AMITA DAS	VIVEKANANDA JENA	2148/2025
56	CMP/ / D-CMP/53292/2025	MP KADAMBINI SATAPATHY	SUMITRA MOHANTY	2149/2025
57	CMP/ / D-CMP/15108/2025	MP SADASIV RAMANUJ DASH	SUBASH CHANDRA ACHARYA	2150/2025
	CMP/607/2025	MP		2151/2025

58	D-CMP/53248/2025 CMP/ /	PUSPANJALI TAH MP	KISHORE KUMAR MISHRA	2152/2025
59	D-CMP/53304/2025 CMP/ /	ADARINI MOHANTY MP	ANUPAM DASH	2153/2025
60	D-CMP/53348/2025 CMP/ /	MALATI TUDU@MURMU MP	SOURAVSUMAN BHUYAN	2154/2025
61	D-ABLAPL/32519/2025 ABLAPL/12813/2025	UDIT KUMAR MOHANTY MP		2255/2025
62	D-ABLAPL/33630/2025 ABLAPL/12910/2025	SANU SUNA MP		2256/2025
63	D-ABLAPL/30873/2025 ABLAPL/11860/2025	SUBHADARSHINI BISWAL MP	SARAT KUMAR JENA	2257/2025
64	D-ABLAPL/33472/2025 ABLAPL/12838/2025	NAGESWAR NAIK @ NAGE NAIK MP		2258/2025
65	D-ABLAPL/30214/2025 ABLAPL/11847/2025	BABAJI PATRA @ BISWANATH MOHAPATRA MP		2259/2025
66	D-ABLAPL/33698/2025 ABLAPL/13352/2025	PRAFULLA KUMAR SAHOO MP		2260/2025
67	D-ABLAPL/18097/2024 ABLAPL/6384/2024	ANANTA PRASAD SAMANTARAY MP		2261/2025
68	D-ABLAPL/31646/2025 ABLAPL/12165/2025	TIKU DALEI MP		2262/2025
69	D-ABLAPL/35271/2025 ABLAPL/13467/2025	SANJAYA KUMAR GHOSH MP		2263/2025
70	D-ABLAPL/35273/2025 ABLAPL/13468/2025	MUNA SAHOO @ SAROJ KUMAR SAHOO MP		2264/2025
71	D-ABLAPL/37107/2025 ABLAPL/13991/2025	LALIT BEHERA MP		2265/2025
72	D-ABLAPL/35631/2025 ABLAPL/13799/2025	KUSMAN TANDI MP		2266/2025
73	D-MACA/53167/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD.,BANGIN MP	PRAGNITA KUMAR MAHALI	2871/2025
74	D-MACA/53167/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD.,BANGIN MP	PRAGNITA KUMAR MAHALI	2872/2025
75	D-MACA/53179/2025 MACA/ /	K.BHANU MP	PRADEEP KUMAR MISHRA	2873/2025
76	D-MACA/53180/2025 MACA/ /	LAKSHMI PATRA MP	PRADEEP KUMAR MISHRA	2874/2025
77	D-MACA/53180/2025 MACA/ /	LAKSHMI PATRA MP	PRADEEP KUMAR MISHRA	2875/2025
78	D-MACA/53183/2025 MACA/ /	DEBANANDA SAHU MP	PRADEEP KUMAR MISHRA	2876/2025
79	D-CRLA/10899/2025 CRLA/501/2025	MUNA FETASINGH MP	DUSHMANTA SAHOO	3509/2025
80	D-CRLA/39498/2025 CRLA/1448/2025	AMIN KHAN MP	DIPTIREKHA NANDA	3510/2025
81	D-CRLA/39498/2025 CRLA/1448/2025	AMIN KHAN MP	DIPTIREKHA NANDA	3511/2025
82	D-CRLA/38264/2025 CRLA/ /	GANESH KANHAR MP	BISWARANJAN MAHARATHA	3512/2025
83	D-CRLA/420/2021 CRLA/420/2021	ISWAR@ ISHWAR CHANDRA BEHERA MP	JAGANNATH KAMILA	3513/2025
84	D-CRLA/39595/2025 CRLA/ /	GOURAHARI SAHU MP	ADYASIDHI MISHRA	3514/2025
85	D-CRLA/39595/2025 CRLA/ /	GOURAHARI SAHU MP	ADYASIDHI MISHRA	3515/2025
86	D-CRLA/37024/2025 CRLA/ /	GOPINATH SAHU MP	SUBASH CHANDRA PRADHAN	3516/2025
87	D-CRLA/39624/2025 CRLA/ /	NARESH JENA MP	PRAVASH CHANDRA JENA	3517/2025
88	D-CRLA/39624/2025 CRLA/ /	NARESH JENA MP	PRAVASH CHANDRA JENA	3518/2025
89	D-CRLMC/39491/2025	PANCHU PRADHAN	DEVASHIS PANDA	

	CRLMC/ /	MP		3905/2025
90	D-CRLMC/37362/2025	MILAN @ SUJIT SWAIN @ SUJIT KU. SWAIN		
	CRLMC/5148/2025	MP		3906/2025
91	D-CRLMC/38591/2025	TRILOCHANA DIGAL		
	CRLMC/5318/2025	MP		3907/2025
92	D-CRLMC/38701/2025	MAHESWAR SETHY @ SETHI	SAMAPIKA MISHRA	
	CRLMC/5385/2025	MP		3908/2025
93	D-CRLMC/37431/2025	SUBRAT KARMI	JUGALA KISHORE PANDA	
	CRLMC/5483/2025	MP		3909/2025
94	D-CRLMC/39499/2025	AMAR PRADHAN @ AMAR KUMAR PRADHAN	ANBESWAR SAHOO	
	CRLMC/ /	MP		3910/2025
95	D-CRLMC/39529/2025	AMIT KUMAR MALLICK	BIJAYA KUMAR BEHERA 1	
	CRLMC/ /	MP		3911/2025
96	D-CRLMC/6827/2025	KUNA BARIHA	SURAJ MOHANTY	
	CRLMC/1012/2025	MP		3912/2025
97	D-CRLMC/34700/2025	PRAMOD BHUYAN @ CHINTU	SOURAV DAS	
	CRLMC/4806/2025	MP		3913/2025
98	D-CRLMC/39579/2025	TAPAN KUMAR JENA @ TAPAN JENA @ TAPAS	TUSHAR KANU SAHOO	
	CRLMC/ /	MP		3914/2025
99	D-CRLMC/23036/2025	ANSUMAN DAS	SARATHI JYOTI MOHANTY	
	CRLMC/2958/2025	MP		3915/2025
100	D-CRLMC/39591/2025	JAGADISH KUMAR MUNI	DEVASHIS PANDA	
	CRLMC/5498/2025	MP		3916/2025
101	D-CRLMC/39592/2025	SUDHAKAR PRADHAN	BIKRAM SENAPATI	
	CRLMC/ /	MP		3917/2025
102	D-CRLMC/39592/2025	SUDHAKAR PRADHAN	BIKRAM SENAPATI	
	CRLMC/ /	MP		3918/2025
103	D-CRLMC/39594/2025	MEDAM INDIRA DEVI	ANANTA NARAYAN PATTANAYAK	
	CRLMC/ /	MP		3919/2025
104	D-CRLMC/39594/2025	MEDAM INDIRA DEVI	ANANTA NARAYAN PATTANAYAK	
	CRLMC/ /	MP		3920/2025
105	D-CRLMC/39608/2025	KANSA KANHAR	SK. ZAFARULLA	
	CRLMC/ /	MP		3921/2025
106	D-CRLMC/39612/2025	AMARJEET PRADHAN	SUSANTA KUMAR MISHRA	
	CRLMC/ /	MP		3922/2025
107	D-CRLMC/39636/2025	MOHAMMAD SAIF@SAIF	AMLAN SHAKTI PAUL	
	CRLMC/ /	MP		3923/2025
108	D-CRLMC/39637/2025	BIBHU PRASAD BEHERA	SAMBIT SAMAL	
	CRLMC/ /	MP		3924/2025
109	D-WA/50098/2025	RISHABH KUMAR JAIN	BALARAM NAYAK	
	WA/ /	MP		4902/2025
110	D-WA/53155/2025	KANDOI AUTOMOBILES P LTD., CUTTACK	SASWAT KUMAR ACHARYA	
	WA/ /	MP		4903/2025
111	D-WA/52970/2025	STATE OF ODISHA	SUMAN PATTANAYAK,A.G.A	
	WA/ /	MP		4904/2025
112	D-WA/52970/2025	STATE OF ODISHA	SUMAN PATTANAYAK,A.G.A	
	WA/ /	MP		4905/2025
113	D-WA/52972/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		4906/2025
114	D-WA/52972/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		4907/2025
115	D-WA/53035/2025	STATE OF ODISHA	DEBARAJ MOHANTY,A.G.A	
	WA/ /	MP		4908/2025
116	D-WA/53035/2025	STATE OF ODISHA	DEBARAJ MOHANTY,A.G.A	
	WA/ /	MP		4909/2025
117	D-WA/28175/2025	M/S.ANUPAMA ENTERPRISE,JAJPUR	SUMITRA MOHANTY	
	WA/1165/2025	MP		4910/2025
118	D-WA/53131/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		4911/2025
119	D-WA/53131/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		4912/2025
120	D-WA/53200/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		4913/2025

121	D-WA/53200/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	4914/2025
122	D-WA/53201/2025 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	4915/2025
123	D-WA/53201/2025 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	4916/2025
124	D-WA/53307/2025 WA/ /	ASHISH KUMAR JENA MP	AMITABH MISHRA	4917/2025
125	D-WA/53322/2025 WA/ /	UNION OF INDIA MP	PRASANNA KUMAR PARHI, (D.S.G.I)	4918/2025
126	D-WA/53322/2025 WA/ /	UNION OF INDIA MP	PRASANNA KUMAR PARHI, (D.S.G.I)	4919/2025
127	D-WA/53299/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	4920/2025
128	D-WA/53299/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	4921/2025
129	D-WA/53327/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4922/2025
130	D-WA/53327/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4923/2025
131	D-WP(C)/53135/2025 WP(C)/ /	SARAT CHANDRA MUDULI MP	BRUNDABAN ROUT	22866/2025
132	D-WP(C)/38728/2025 WP(C)/26527/2025	KAPILESWARA MINING AND MINERALS MP	PRABINDRA KSEONJHAR	22867/2025
133	D-WP(C)/53136/2025 WP(C)/ /	MANAS KUMAR SETHI MP	BISWORANJAN SWAIN	22868/2025
134	D-WP(C)/50569/2025 WP(C)/35229/2025	SUBASH CHANDRA JENA MP		22869/2025
135	D-WP(C)/53139/2025 WP(C)/ /	ABINASH SETHI MP	BISWORANJAN SWAIN	22870/2025
136	D-WP(C)/53138/2025 WP(C)/ /	NASHIMA AKHTAR @ AKAHTAR MP	SAROJ KUMAR PADHY	22871/2025
137	D-WP(C)/53118/2025 WP(C)/ /	BANDITA MAHAPATRA MP	DEVASHIS PANDA	22872/2025
138	D-WP(C)/53141/2025 WP(C)/ /	PRAMILA SAHOO MP	KUNAL KUMAR SWAIN	22873/2025
139	D-WP(C)/53142/2025 WP(C)/ /	BANSIDHAR NAYAK MP	BISWORANJAN SWAIN	22874/2025
140	D-WP(C)/53143/2025 WP(C)/36587/2025	MANOJ KUMAR BEHERA MP	BISWORANJAN SWAIN	22875/2025
141	D-WP(C)/45312/2025 WP(C)/31678/2025	MADHURI MANI BEHERA MP	SWAPNIL ROY	22876/2025
142	D-WP(C)/53119/2025 WP(C)/ /	LILI MEHER MP	PRABODHA CHANDRA NAYAK	22877/2025
143	D-WP(C)/53145/2025 WP(C)/36605/2025	MEENA KUMARI SAHOO MP	BIRAJA PRASANNA DAS	22878/2025
144	D-WP(C)/53147/2025 WP(C)/36549/2025	RASMITA SWAIN MP	SAIBRATA RATH	22879/2025
145	D-WP(C)/53149/2025 WP(C)/ /	MANTU SAMAL MP	BISWORANJAN SWAIN	22880/2025
146	D-WP(C)/53150/2025 WP(C)/ /	MANOJ KUMAR SETHI MP	BISWORANJAN SWAIN	22881/2025
147	D-WP(C)/53122/2025 WP(C)/ /	SUBHABRATA JENA MP	ASHOK KUMAR MOHAPATRA	22882/2025
148	D-WP(C)/53153/2025 WP(C)/ /	BLUE LAGOON PALACE, RAMAI TALKIES MP	TRILCHAN NANDA	22883/2025
149	D-WP(C)/53154/2025 WP(C)/ /	BLUE LAGOON RESIDENCY, BRAHMIN PATTAL, BOLANGIR MP	TRILCHAN NANDA	22884/2025
150	D-WP(C)/53152/2025 WP(C)/ /	BLUE LOGOON MANDAP, BOLANGIR MP	TRILOCHAN NANDA	22885/2025
151	D-WP(C)/53163/2025 WP(C)/ /	DEBENDRA MUNDA MP	JANAKI KANTA MAHAPATRA	22886/2025
152	D-WP(C)/53168/2025	JANARDAN BHUWANIA @ AGRAWAL	PRASANTA KUMAR SATAPATHY	

	WP(C)/ /	MP		22887/2025
153	D-WP(C)/53169/2025	PARAMESWAR MOHANTY	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		22888/2025
154	D-WP(C)/53170/2025	JANARDAN BHUWANIA @ AGRAWAL	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		22889/2025
155	D-WP(C)/53171/2025	TIMAN DANSENA @ DANDASENA	AJAYA KUMAR NANDA	
	WP(C)/ /	MP		22890/2025
156	D-WP(C)/53172/2025	ASHUTOSH DAS	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		22891/2025
157	D-WP(C)/53174/2025	ANADI CHARAN MOHANTY	PARSURAM PANDA	
	WP(C)/ /	MP		22892/2025
158	D-WP(C)/50139/2025	AKHAYA KUMAR MALLICK	SIDDHANT SARANGI	
	WP(C)/35277/2025	MP		22893/2025
159	D-WP(C)/53175/2025	M/S. MONTECARLO LTD., GUJARAT	ANIL BEZAWADA	
	WP(C)/ /	MP		22894/2025
160	D-WP(C)/53133/2025	PRAGATI MOHANTY	SRINIVAS MOHANTY	
	WP(C)/ /	MP		22895/2025
161	D-WP(C)/53134/2025	CHIEF ENGINEER (ROADS-II), NIRMAN SOCIETY, BHILAI, BILASPUR, A.S.C		
	WP(C)/ /	MP		22896/2025
162	D-WP(C)/53184/2025	KRUSHNA CHANDRA CHHATOI	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		22897/2025
163	D-WP(C)/53185/2025	SAPNESWAR RAKSA	SURYA NARAYAN SATPATHY	
	WP(C)/ /	MP		22898/2025
164	D-WP(C)/53186/2025	SACHI NANDA SAMAL	SWAYAMJIT ROUT	
	WP(C)/ /	MP		22899/2025
165	D-WP(C)/51895/2025	SURYAKANTI NAYAK	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		22900/2025
166	D-WP(C)/53189/2025	PRADEEP KUMAR SAHU	MANOJA KUMAR KHUNTIA	
	WP(C)/36580/2025	MP		22901/2025
167	D-WP(C)/53190/2025	APALI BEHERA	BIJAYA KUMAR BEHERA 1	
	WP(C)/ /	MP		22902/2025
168	D-WP(C)/53194/2025	JAYANTI PRADHAN	DINESH KUMAR PATRA	
	WP(C)/36627/2025	MP		22903/2025
169	D-WP(C)/53193/2025	PRAMODINI SAHOO	DINESH KUMAR PATRA	
	WP(C)/36610/2025	MP		22904/2025
170	D-WP(C)/23668/2025	PRAVAT KUSUM MANDAL	DEEPALI MAHAPATRA	
	WP(C)/16292/2025	MP		22905/2025
171	D-WP(C)/53198/2025	RASHMITA RANI NAYAK	DINESH KUMAR PATRA	
	WP(C)/ /	MP		22906/2025
172	D-WP(C)/53199/2025	MAMI PANIGRAHI	DINESH KUMAR PATRA	
	WP(C)/36621/2025	MP		22907/2025
173	D-WP(C)/53202/2025	SANJUKTA BEHERA	DINESH KUMAR PATRA	
	WP(C)/36614/2025	MP		22908/2025
174	D-WP(C)/34112/2025	THE ASST GENERAL MANAGER CUM AUTHORITY OFFICER, CENTRAL BANK OF INDIA, BBSR		
	WP(C)/24021/2025	MP		22909/2025
175	D-WP(C)/53206/2025	PHAKIRCHAN SAHU	SANKARACHARYA CHOUDHURY	
	WP(C)/ /	MP		22910/2025
176	D-WP(C)/46499/2025	ISWAR BHANDARY	NIRANJAN PANDA	
	WP(C)/32254/2025	MP		22911/2025
177	D-WP(C)/53208/2025	RANJITA RANI NAYAK	DINESH KUMAR PATRA	
	WP(C)/36619/2025	MP		22912/2025
178	D-WP(C)/53211/2025	S.MANGAMA	DINESH KUMAR PATRA	
	WP(C)/36626/2025	MP		22913/2025
179	D-WP(C)/28801/2024	PADMANAV MOHANTA		
	WP(C)/16339/2024	MP		22914/2025
180	D-WP(C)/36856/2024	RAMAKRUSHNA DIKHIT		
	WP(C)/21504/2024	MP		22915/2025
181	D-WP(C)/39111/2024	RANJITA JENA		
	WP(C)/22956/2024	MP		22916/2025
182	D-WP(C)/21219/2024	SANTOSH KUMAR SWAIN	MADHUMITA PANDA	
	WP(C)/12760/2024	MP		22917/2025
183	D-WP(C)/53218/2025	DR.RURURAJA PRADHAN	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		22918/2025

184	D-WP(C)/53173/2025 WP(C)/36622/2025	ABHAYA KUMAR PATRA MP	SATYA NARAYAN MISHRA 4	22919/2025
185	D-WP(C)/45921/2025 WP(C)/33007/2025	BIPINI BIHARI SETHI MP	DILLIP KUMAR MOHAPATRA	22920/2025
186	D-WP(C)/53227/2025 WP(C)/ /	JYOTI RANJAN MOHANTY MP	KRISHNA CHANDRA SAHU	22921/2025
187	D-WP(C)/53229/2025 WP(C)/ /	NIKHIL KUMAR PANDA MP	MAHENDRA KUMAR SAHOO	22922/2025
188	D-WP(C)/53230/2025 WP(C)/ /	MANAS RANJAN SWAIN MP	MAHENDRA KUMAR SAHOO	22923/2025
189	D-WP(C)/53204/2025 WP(C)/36632/2025	KALPANA NAYAK MP	MANOJ PANIGRAHI	22924/2025
190	D-WP(C)/53231/2025 WP(C)/ /	MAYANK KUMARI DEO MP	LINGARAJ SARANGI	22925/2025
191	D-WP(C)/53234/2025 WP(C)/ /	BIJAN KUMAR MOHANTY MP	MAHENDRA KUMAR SAHOO	22926/2025
192	D-WP(C)/53239/2025 WP(C)/ /	SATYABATI NAYAK MP	MAHENDRA KUMAR SAHOO	22927/2025
193	D-WP(C)/53244/2025 WP(C)/36630/2025	DR.BILKESH PARVEEN MP	DR. BINODA KUMAR MISHRA	22928/2025
194	D-WP(C)/53207/2025 WP(C)/ /	UNITED FRIENDS BUILDERS (P) LTD MP	SUSANTA KUMAR BARAL	22929/2025
195	D-WP(C)/53246/2025 WP(C)/ /	ANATHA CHARAN MOHANTY MP	LINGARAJ SARANGI	22930/2025
196	D-WP(C)/7908/2025 WP(C)/6011/2025	DR.PRASANTA KUMAR MOHANTY MP		22931/2025
197	D-WP(C)/53252/2025 WP(C)/ /	GOPABANDHU SINGH MP	NIRANJAN LENKA	22932/2025
198	D-WP(C)/22196/2025 WP(C)/17388/2025	JYOTSNARANI BEHERA MP	SUBHANKAR ROUT	22933/2025
199	D-WP(C)/19179/2025 WP(C)/13942/2025	BIJAYINEE SAMAL MP	SUBHANKAR ROUT	22934/2025
200	D-WP(C)/53253/2025 WP(C)/ /	PARAMESWAR SARANGO MP	RAMANATH ACHARYA	22935/2025
201	D-WP(C)/53209/2025 WP(C)/ /	VILLAGERS OF BAHADAJHOLA MP	ARUNA KUMAR NAYAK	22936/2025
202	D-WP(C)/51432/2025 WP(C)/35788/2025	SUJIT KUMAR MOHANTY MP	SASWATA PATNAIK	22937/2025
203	D-WP(C)/51246/2025 WP(C)/36094/2025	BHARATI NATH MP	MRUGANKA MAULI PATNAIK	22938/2025
204	D-WP(C)/53236/2025 WP(C)/ /	JAY DURGA TRANSPORT MP	ANJAN KUMAR BISWAL	22939/2025
205	D-WP(C)/53260/2025 WP(C)/ /	BIGHNESWAR SAHU MP	DEBASHISH KUMAR PANDA	22940/2025
206	D-WP(C)/53271/2025 WP(C)/ /	RABIRATNA MEHER MP	KALPATARU KHUNTIA	22941/2025
207	D-WP(C)/53272/2025 WP(C)/ /	ANUJA TARINI MISHRA MP	KUMAR PRAJWAL	22942/2025
208	D-WP(C)/53274/2025 WP(C)/ /	NETRAMANI MEHER MP	KALPATARU KHUNTIA	22943/2025
209	D-WP(C)/53278/2025 WP(C)/ /	SUDARSHAN BEHERA MP	ASHOK KUMAR SARANGI	22944/2025
210	D-WP(C)/49726/2025 WP(C)/34461/2025	CHIEF ENGINEERS (ROADS-1) MP	SWAYAMBHU MISHRA, A.S.C	22945/2025
211	D-WP(C)/53283/2025 WP(C)/ /	PRAFULLA SAHOO MP	TRILOCHAN PANIGRAHI	22946/2025
212	D-WP(C)/53286/2025 WP(C)/ /	SK. TALIM MP	SANGRAM KESHARI MISHRA	22947/2025
213	D-WP(C)/6410/2025 WP(C)/5325/2025	SASMITA MALLICK MP	AMIYA KUMAR CHHATOI	22948/2025
214	D-WP(C)/30489/2011 WP(C)/30489/2011	NABAKISHORE MISHRA MP		22949/2025
215	D-WP(C)/47190/2025	LAXMI BISOYEE	NIRANJAN PANDA	

	WP(C)/34171/2025	MP		22950/2025
216	D-WP(C)/53294/2025 WP(C)/ /	BIMALA PARIDA MP	PRAFULLA CHANDRA ACHARYA	22951/2025
217	D-WP(C)/53266/2025 WP(C)/ /	SALMA BEGUM MP	SANGRAM KESHARI MISHRA	22952/2025
218	D-WP(C)/53296/2025 WP(C)/ /	BIRENDRA @ KUMAR PARIDA MP	PRAFULLA CHANDRA ACHARYA	22953/2025
219	D-WP(C)/53268/2025 WP(C)/ /	BUDHIA MOHAMMAD MP	SANGRAM KESHARI MISHRA	22954/2025
220	D-WP(C)/53300/2025 WP(C)/ /	DIPTI BISHOYI MP	DINESH KUMAR PATRA	22955/2025
221	D-WP(C)/53301/2025 WP(C)/ /	PUSPANJALI NAYAK MP	DINESH KUMAR PATRA	22956/2025
222	D-WP(C)/12422/2021 WP(C)/12422/2021	DAMODAR BARIK MP	LAXMI KANTA MOHANTY	22957/2025
223	D-WP(C)/53305/2025 WP(C)/ /	ARATI BEHERA MP	DINESH KUMAR PATRA	22958/2025
224	D-WP(C)/53306/2025 WP(C)/ /	SAGAR KUMAR SETHI MP	RAKESH NAYAK	22959/2025
225	D-WP(C)/53309/2025 WP(C)/ /	SWAGATIKA NAYAK MP	DINESH KUMAR PATRA	22960/2025
226	D-WP(C)/53311/2025 WP(C)/ /	SARAT KUMAR DAS MP	RAKESH NAYAK	22961/2025
227	D-WP(C)/34112/2025 WP(C)/24021/2025	THE ASST GENERAL MANAGER CUM AUTOMATED TELLER MACHINE OFFICER, MP	CHANDRA MOHANTY, CENTRAL BANK OF INDIA, BBSR	22962/2025
228	D-WP(C)/53245/2025 WP(C)/ /	SWARANIKA SAHU MP	SAUBHAGYA KETAN NAYAK	22963/2025
229	D-WP(C)/53314/2025 WP(C)/ /	JAYANTI DAS MP	PRIYA RANJAN MISHRA	22964/2025
230	D-WP(C)/53325/2025 WP(C)/ /	MINURANI DASH MP	BASUDEV PUJARI	22965/2025
231	D-WP(C)/53328/2025 WP(C)/ /	SANACHHUKU TUDU @ THAKUR TUDU MP	RAKESH NAYAK	22966/2025
232	D-WP(C)/53332/2025 WP(C)/ /	SANJAY KUMAR PATRA MP	RAKESH NAYAK	22967/2025
233	D-WP(C)/53333/2025 WP(C)/ /	BIJAY BHASKAR BEHERA MP	KUNAL KUMAR SWAIN	22968/2025
234	D-WP(C)/53334/2025 WP(C)/ /	CHANDRAKANTA SAHOO MP	RAKESH NAYAK	22969/2025
235	D-WP(C)/53342/2025 WP(C)/ /	BIKASH BARAL MP	RAKESH NAYAK	22970/2025
236	D-WP(C)/53347/2025 WP(C)/ /	BIDYADHAR BARIK MP	RAKESH NAYAK	22971/2025